

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1107/2003

(2)

Friday, this the 2nd day of May, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri Govindan S. Tampi, Member (A)

Pooran Lal s/o Late Shri Arami Lal
Chief Accounts Officer
Telephone - Revenue
O/o Chief General Manager Telecom UP (West)
Dehradun.

..Applicant

(By Advocate: Shri D.P. Sharma)

Versus

1. Union of India through Secretary
Govt. of India
M/o Communication & Information Technology
Dept. of Telecommunication
Sanchar Bhawan 20 Ashoka Road
New Delhi-1
2. The Secretary cum Director General
Dept. of Telecommunication
Sanchar Bhawan 20 Ashoka road
New Delhi-01

..Respondents

O R D E R (ORAL)

Shri Justice V.S. Aggarwal:

Learned counsel for applicant states that he may be allowed to withdraw the present application with liberty to file fresh OA, if need arises subsequently.

2. Allowed as prayed. Subject to aforesaid, OA is dismissed as withdrawn.

(Govindan S. Tampi)
Member (A)

sunil


(V.S. Aggarwal)

Chairman